

NOTICE

Please take notice that an Alternative List is being published on 02.01.2021 of Single Bench cases in respect of Hon'ble Judges sitting in Division Benches of the Court and shall be effective till 07.01.2021. The said cases are to be taken up by the available Hon'ble Judge on days when any Division Bench could not be constituted due to non-availability of any of the Hon'ble Judges presiding over the Division Bench. Lawyers are requested to be prepared accordingly,

Dated the 02nd January, 2021
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev kumar Das)
Joint Registrar (L&C)

**ALTERNATIVE CAUSELIST
COURT NO. 1 (THROUGH VC)
SINGLE BENCH (BENCH ID-24850)
HON'BLE THE CHIEF JUSTICE**

Orders(with defect)

1	A.APPL/24/2019	GITA REFRACTORIES PVT LTD REPRESENTED BY MR NARAYANDAS R JAJU vs STEEL AUTHORITY OF INDIA LIMITED	BRIJ BIHARI SINHA Navneet Toppo	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
2	A.APPL/25/2019	JAGRAJ INFRASTRUCTURE PRIVATE LIMITED THROUGH ONE OF ITS DIRECTORAHRI ASHWINI KUMAR vs ASHOKA BUILCON LIMITED THROUGH ITS DIRECTOR RAJAN BURAD	PRADEEP KR DEOMANI ASHISH MOHAN MONALISA	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
3	A.APPL/2/2020	MS N P CONSTRUCTION THROUGH ITS PROPRIETOR PRAMOD SINGH vs THE CHAIRMAN CUM MANAGING DIRECTOR HEAVY ENGINEERING CORPORATION LIMITED	RAKESH KUMAR	RAJIV RANJAN MUKESH KUMAR
		ARBITRATION & CONCILATION ORDINANCE, 1996		

Orders

4	A.APPL/15/2017	MS R S AGRAWAL INFRATECH PVT LTD THROUGH ITS DIRECTOR SHRI RAVI RAJ AGRAWAL vs ENGINEERING PROJECTS INDIA LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ANR	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI AMRITANSHU SINGH SWATI SHALINI	AMAR NATH GUPTA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
5	A.APPL/4/2019	NCC LIMITED THROUGH ITS AUTHORIZED SIGNATORY V RAMAMURTHY vs THE STATE OF JHARKHAND THROUGH THE SECRETARY SPECIAL WORKS DIVISION BUILDING CONSTRUCTION DEPTT	ROHITASHYA ROY ALIS ROHIT ROY TARUN KR MAHATO VIBHOR MAYANK	AJIT KUMAR

IA NO, 7803/2019 (For Misc.)

		ARBITRATION & CONCILATION ORDINANCE, 1996		
6	A.APPL/15/2019	MS KAMDHENU ELECTRONICS PVT LTD THROUG ITS DIRECTOR SRI HARSH MANEK vs BHARAT SANCHAR NIGAM LTD THROUGH THE DIRECTOR	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA SIDHI JALAN	ARBIND KUMAR JHA
		ARBITRATION & CONCILATION ORDINANCE, 1996		

Admission

7	A.APPL/1/2019	MS CHENNAI MICRO PRINT PVT LTD THROUGH ITS MANAGING DIRECTOR SHRI S RAMU vs JHARKHAND EDUCATION PROJECT COUNCIL THROUGH ITS STATE PROJECT DIRECTOR	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		

8	A.APPL/7/2019	MS ARSS INFRASTRUCTURE PROJECTS LTD THROUGH ITS MANAGING DIRECTOR SRI RAJESH AGARWAL vs STEEL AUTHORITY OF INDIA LIMITED REPRESENTED THROUGH ITS CHAIRMAN	RAMIT SATENDER SHWETA SINGH	VIJAY KANT DUBEY AJAY KUMAR SAH
		ARBITRATION & CONCILATION ORDINANCE, 1996		
wt9	A.APPL/8/2019	MS ARSS INFRASTRUCTURE PROJECTS LTD REPRESENTED THROUGH ITS MANAGING DIRECTOR SRI RAJESH AGARWAL vs STEEL AUTHORITY OF INDIA LIMITED SAIL REPRESENTED THROUGH ITS CHAIRMAN	RAMIT SATENDER SHWETA SINGH	VIJAY KANT DUBEY INDRAJIT SINHA AJAY KUMAR SAH
		ARBITRATION & CONCILATION ORDINANCE, 1996		
10	A.APPL/11/2019	MYTHRI INFRA THROUGH ONE OF ITS AUTHORIZED SIGNATORY SRI BOYINA MURALI vs MS URANIUM CORPORATION OF INDIA LTD	PARTH S. A. SWAROOP PATI NAGENDRA PATHAK ASHISH KUMAR	MUKESH BIHARI LAL SUDARSHAN SHRIVASTAVA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
11	A.APPL/17/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD vs MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
12	A.APPL/18/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD SINHA vs MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
13	A.APPL/19/2019	MS WHEELS THROUGH ITS DULY AUTHORIZED SIGNATORY NAMELY NAROO GOPAL DAS vs UNION OF INDIA THROUGH GENERAL MANAGER SOUTHERN EASTERN RAILWAY	NEELANJAN CHATTERJEE KUMAR AMIT	GAUTAM RAKESH ANKUR ANAND MAHESH TEWARI ABHISHEK KUMAR DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
14	A.APPL/21/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
15	A.APPL/22/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
16	A.APPL/26/2019	MS SHREE SHAKAMBHARI MARKETING THROUGH ITS PROPRIETOR PAWAN KUMAR AGRAWAL vs HINDUSTAN PETROLEUM CORPORATION LIMITED	ASHIM KR SAHANI AJIT KUMAR	MR.ASHUTOSH ANAND RAHUL LAMBA NAVEEN KUMAR
		ARBITRATION & CONCILATION ORDINANCE, 1996		

ALTERNATIVE CAUSELIST
COURT NO. 12 (THROUGH VC)
SINGLE BENCH (BENCH ID-24722)
HON'BLE MR. JUSTICE APARESH KUMAR SINGH

Orders(with defect)

1	Tr.Pet.CVL/11/2020	TUMPA CHAKRABORTY vs MD AKIL ALAM	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	
	CODE OF CIVIL PROCEDURE, 1908			
2	A.B.A./6349/2020	UMA CHARAN SAHA vs THE STATE OF JHARKHAND	GAUTAM KUMAR SANDIP KR. BURNWAL	BHOLA NATH OJHA
	DOWRY PROHIBITION ACT, 1961			
3	A.B.A./6350/2020	SOHEB ANWAR ALIAS SHOAIB ANWAR vs THE STATE OF JHARKHAND	MD FAIZAN DILIP KR CHAKRAVERTY RAMESH KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	PREVENTION OF CRULETY TO ANIMAL			
4	A.B.A./6351/2020	BIRAN RAJAK ALIAS BIRENDRA KR RAJAK vs THE STATE OF JHARKHAND	GAUTAM KUMAR SANDIP KR. BURNWAL	SUBODH KUMAR DUBEY
	INDIAN PENAL CODE, 1860			
5	A.B.A./6353/2020	RANJU DEVI vs THE STATE OF JHARKHAND	LALIT YADAV	AZEEMUDDIN
	INDIAN PENAL CODE, 1860			
6	A.B.A./6354/2020	DILIP KUMAR YADAV ALIAS LALLO YADAV vs THE STATE OF JHARKHAND	VIKRAM SINGH JASVINDAR MAZUMDAR ROHAN MAZUMDAR DEVESH AJMANI	SOMESHWAR ROY
	INDIAN PENAL CODE, 1860			
7	A.B.A./6355/2020	RANJEET YADAV vs THE STATE OF JHARKHAND	LALIT YADAV	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
8	A.B.A./6357/2020	ARVIND KUMAR MEENA ALIAS ARBIND MEENA vs THE STATE OF JHARKHAND	LALIT YADAV	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
9	A.B.A./6359/2020	MUKESH SAHU vs THE STATE OF JHARKHAND	SUNITA KUMARI	TAPAS ROY
	ARMS ACT,1959			
10	A.B.A./6360/2020	GEETA DEVI vs THE STATE OF JHARKHAND	ABHIJEET KUMAR PANDEY BINOD KR DUBEY	NEHALA SHARMIN
	NEGOTIABLE INSTRUMENTS ACT, 1881			
11	A.B.A./6383/2020	AMRESH CHOUHARY vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY SOURAV KUMAR RAJESH KR SINGH	PRABHU DAYAL AGRAWAL
	MINES AND MINERALS CONCESSION RULES 1960			

Admission

12	Tr.Pet.CVL/2/2020	PRATIBHA KUMARI vs SRI MANOJ KUMAR	MATINUDDIN KHAN ZIAUL HAQUE	VIJAY KUMAR SHARMA
	CODE OF CIVIL PROCEDURE, 1908			
13	Tr.Pet.CVL/5/2020	PRETI KUMARI vs DIWAKAR KUMAR	LUKESH KUMAR	PRAVEEN SHANKAR DAYAL
	CODE OF CIVIL PROCEDURE, 1908			

14	Tr.Pet.CVL/8/2020	MRS MINAKSHI KUMARI vs MR MAYANK KUMAR	NALINI JHA	LUKESH KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
15	Tr.Pet.CVL/19/2020	RENU MISHRA vs AMIT MISHRA	SHRUTI SHRESTHA AJIT KUMAR SINGH	NAVIN KUMAR SWETA KUMARI
	CODE OF CIVIL PROCEDURE, 1908			
16	Tr.Pet.CVL/22/2020	PUJA SINGH vs RAHUL KUMAR	PRATIK SEN	
	CODE OF CIVIL PROCEDURE, 1908			

ALTERNATIVE CAUSELIST
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders

1	W.P(C)/1796/2013	BHUPENDRA SINGH ANAND ALIAS B S ANAND AND ORS vs RANCHI MUNICIPAL CORPORATION THROUGH ITS CHIEF EXECUTIVE OFFICER	CHANDRAJIT MUKHERJEE SAURAV KUMAR WARDA KHAN	RAY RAJAT NATH
IA NO, 4489/2020 (For Stay Of Proceedings), 4551/2020 (For Substitution Petition) CANCELLATION MATTER				
2	W.P(C)/2576/2013	RABINDRA KUMAR SARAWGEE AND ORS vs STATE OF JHARKHAND AND ORS	AMAR KR SINHA MD. ABDUL WAHAB SANDEEP VERMA KUNDAN KR AMBASTHA	MD. SHAMIM AKHTAR MANOJ KR. NO.3 AMRESH KUMAR TAPESHWAR NATH MISHRA
IA NO, 7544/2016 (For Misc.), 7545/2016 (For Misc.) CNT ACT				
3	W.P(C)/6912/2013	CHHAMAWATI DEVI vs THE STATE OF JHARKHAND THORUGH CHIEF SECRETORY AND ORS.	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	JAI PRAKASH,(A A G) P.K.MUKHOPADHYAY TEJO MISTRY
IA NO, 8426/2013 (For STAY OF PROCEEDINGS) PANCHAYAT				
4	W.P(C)/6962/2013	MS GYAN PRESS METAL PRIVATE LTD THROUGH ONE OF ITS DIRECTORS SRI JITENDRA PAL SINGH vs CENTRAL BANK OF INDIA THROUGH ITS MANAGING DIRECTOR AND ORS	NITIN KR PASARI CHANDRA KANT SINGHANIA RANJANA MUKHERJEE	MALAY KR LAIK, SR.ADV. AMRITA SINHA K. P. CHOUDHARY
IA NO, 5923/2014 (For Misc.) BANKING-00				
Admission				
5	W.P(C)/1749/2013	BISHUN RABIDAS vs THE STATE OF JHARKHAND AND ORS.	JITENDRA KUMAR JITESH KUMAR ARBIND KR SINHA	MD. SHAMIM AKHTAR RAM NIVAS ROY PRASHANT KUMAR SINGH AMIT KUMAR
LAND ACQUISITION-00				
wt6	W.P(C)/1734/2013	GANESH RABIDAS vs THE STATE OF JHARKHAND AND ORS.	JITENDRA KUMAR JITESH KUMAR ARBIND KR SINHA	VIKASH KISHORE PRASAD RAM NIVAS ROY
LAND ACQUISITION-00				
7	W.P(C)/2211/2013	BALI RAM PRASAD vs THE DAMODAR VALLEY CORPORATION THROUGH THE DEPUTY GENERAL MANAGER ADMINISTRATION AND ORS	ASHA JHA VANDANA SINGH	SRIJIT CHOUDHARY
ILLIGAL CONSTRUCTION				
8	W.P(C)/2221/2013	MS VINI IRON AND STEEL UDYOG LIMITED THROUGH ONE OF ITS DIRECTOR AMIT SHARM vs INDUSTRY DEPARTMENT	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	AJIT KUMAR CHANDRA PRABHA PRABHAT KR SINHA
CODE OF CIVIL PROCEDURE, 1908				
9	W.P(C)/2247/2013	STEEL AUTHORITY OF INDIA LTD REPRESENTED BY ESTATE OFFICER SRI SURYA KANT CHATURBEDI vs JHARKHAND STATE ELECTRICITY BOARD AND ORS	RANJAN KUMAR INDRAJIT SINHA VIJAY KANT DUBEY KAUSTAV PANDA NAGMANI TIWARI	AJIT KUMAR MANOJ TANDON
CODE OF CIVIL PROCEDURE, 1908				

10	W.P(C)/2253/2013	VIKASH SINGH vs EKTA KUMARI	INDRAJIT SINHA AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA	MILAN KUMAR BHAIYA V. KUMAR
	FAMILY MATTERS-00			
11	W.P(C)/2580/2013	PAWAN KUMAR SHARMA vs FOREST AND ENVIRONMENT	MANOJ KUMAR ALOK ANAND SHWETA BHARTI NEHA KUMARI	ATANU BANERJEE RICHIA SANCHITA LAXMI MURMU NAVIN KUMAR G.P. IV
	INDIAN FOREST ACT ,1927			
12	W.P(C)/2600/2013	SRI SANDEEP KUMAR AND ORS vs SMT YASODA DEVI AND ORS	ASHOK KR SINHA (4) BIRAT KUMAR	
	CODE OF CIVIL PROCEDURE, 1908			
13	W.P(C)/2692/2013	SANJAY RAVIDAS vs THE STATE OF JHARKHAND AND ORS	ABDUL KALAM RASHIDI ZIAUL HAQUE RAJENDRA RAM RAVI DAS	VIKASH KISHORE PRASAD RAJESH LALA
	SPT ACT			
14	W.P(C)/6948/2013	ANUPAM SAHAKARI GRIH NIRMAN SWAVALAMBI SAMITY LTD THROUGH ITS CHAIRMAN LAL BIHARI MAHATO vs THE STATE OF JHARKHAND AND ORS	DILIP KR KARMAKAR SATISH KUMAR UGHAL	JAI PRAKASH,(A A G) ANJANI KUMAR ARBIND KUMAR AMIT KUMAR DAS
	CO-OPERATIVE SOCIETIES ACT, 1912			
15	W.P(C)/7351/2013	NAGPURIA SANGH THROUGH ITS SECRETARY TAPESHWAR PRASAD SINGH vs COLLECTARIATE	AMAR KR SINHA SANDEEP VERMA KUNDAN KR AMBASTHA	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	ILLIGAL CONSTRUCTION			
16	W.P(C)/7390/2013	LALAN KUMAR JHA AND ORS vs COLLECTARIATE	MANOJ PRASAD BAA REMI PRAPHUL	RAJESH KUMAR VINOD KUMAR SAHU
	CODE OF CIVIL PROCEDURE, 1908			